GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:614
ANSWERED ON:11.11.2010
REGISTRATION OF CONTRACTS FOR EXPORTS
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Kumar Shri P.;Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government proposes to allow/permit cotton exports contracts for the coming cotton season;
- (b) if so, whether the textile industry has urged the Union Government to defer registration of contracts for the export of the raw material till January 2011 next as to avail the benefit of new crop;
- (c) if so, the response of the Union Government thereon; and
- (d) the corrective measures taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a): Yes, Madam. For cotton season 2010-11, 55 lac bales of cotton are allowed for exports.
- (b): Yes, Madam. Government of India has received several representations from various textile associations and industries which include interalia demands for delay in export contracts upto January, 2011; staggering of shipments through a monthly cap; withdrawal of export incentive of 1.5% etc.
- (c) & (d): For cotton season 2010-11, Government has put in place a cotton security policy comprising of the following measures:
- i) Registration of cotton export contracts would commence from 01-10-2010.
- ii) Actual exports would commence from 01-11-2010.
- iii) The exportable surplus is identified as 55 lakh bales
- (iv) There would be no registration after the exportable surplus is registered.